

**Rajalakshamma & Ors. Vs Dr. Selva Kumar I.A.S. Principal Secretary
Department Of Public Works And Ports And Inland Water And Transport,
Vidhana Soudha Bengaluru - 560001 & Ors**

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 30, 2025

Hon'ble Judges: N. V. Anjaria, CJ; M.I. Arun, J

Bench: Division Bench

Advocate: Jahnavi, Pramodhini Kishan

Final Decision: Disposed Of

Judgement

N.V. Anjaria, CJ

When the present contempt petition was taken up, it was stated by learned Additional Government Advocate Smt. Pramodhini Kishan that the State

has filed Review Petition No.314 of 2024 in respect of the judgment and order which is the subject matter of the present contempt petition, in which,

the Reviewing Court has granted stay as per order dated 08.11.2024.

In view of above development, the present proceedings do not survive for the present. They are disposed of accordingly.